



United Nations

## SECURITY COUNCIL PRESS RELEASE

SC/14773  
24 JANUARY 2022

### **Security Council ISIL (Da'esh) and Al-Qaida Sanctions Committee Removes One Entry from Its Sanctions List**

On 24 January 2022, the Security Council Committee pursuant to resolutions 1267 (1999), 1989 (2011) and 2253 (2015) concerning ISIL (Da'esh), Al-Qaida and associated individuals, groups, undertakings and entities removed the entry below from the ISIL (Da'esh) and Al-Qaida Sanctions List after concluding its consideration of the delisting request for this name submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and of the Comprehensive Report of the Ombudsperson on this delisting request.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2610 (2021), and adopted under Chapter VII of the Charter of the United Nations, no longer apply to the name set out below:

#### **A. Individuals**

**QDi.099 Name:** 1: KHALIL 2: BEN AHMED 3: BEN MOHAMED 4: JARRAYA

**Name (original script):** خليل بن احمد بن محمد جراية

**Title:** na **Designation:** na **DOB:** 8 Feb. 1969 **POB:** Sfax, Tunisia **Good quality a.k.a.:** a) Khalil Yarraya b) Ben Narvan Abdel Aziz born 15 Aug. 1970 in Sereka (former Yugoslavia) c) Abdel Aziz Ben Narvan born 15 Aug. 1970 in Sereka (former Yugoslavia) **Low quality a.k.a.:** a) Amro b) Omar c) Amrou d) Amr **Nationality:** Tunisia **Passport no:** Tunisian number K989895, issued on 26 Jul. 1995, issued in Genoa, Italy (expired on 25 Jul. 2000) **National identification no:** na

The names of individuals and entities removed from the ISIL (Da'esh) and Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about the ISIL (Da'esh) and Al-Qaida Sanctions List may also be found on the Committee's website at the following URL:

[www.un.org/securitycouncil/sanctions/1267/aq\\_sanctions\\_list/procedures-for-delisting](https://www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list/procedures-for-delisting).

The ISIL (Da'esh) and Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. An updated List is accessible on the ISIL (Da'esh) and Al-Qaida Sanctions Committee's website at the following URL: [www.un.org/securitycouncil/sanctions/1267/aq\\_sanctions\\_list](http://www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list).

The Consolidated United Nations Security Council List is also updated following all changes made to the ISIL (Da'esh) and Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: [www.un.org/securitycouncil/content/un-sc-consolidated-list](http://www.un.org/securitycouncil/content/un-sc-consolidated-list).

Other information about the Status of Cases of the Office of the Ombudsperson to the ISIL (Da'esh) and Al-Qaida Sanctions Committee may be found on the Ombudsperson's website at the following URL: [www.un.org/securitycouncil/sc/ombudsperson/status-of-cases](http://www.un.org/securitycouncil/sc/ombudsperson/status-of-cases).



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